List of operational creditors (Other than Workmen and Employees and Government Dues)															
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		Amount covered by guarantee	Whether related party?	% of voting					
0	Total		-	-		0	0	0		0	0	-	-	-	

A. Pitchai
Interim Resolution Professional
In the matter of Orient Frozen Foods LLP
IBBI Registration No. - IBBI/IPA-001/IP-P-02527/2021-2022/14040
IBBI Registered Address: Door No.891-F,PLOT No.A28/1 ,15th Street, Rahmath Nagar, Behind Child Jesus Church, Tirunelveli, Tamil Nadu – 627011.
IBBI Registered Email ID: pitchaLa1956@gmail.com
Authorization For Assignment valid up to: June 30, 2025

Process Specific Address: A. Pitchai c/o Ancorae Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703
Process Specific Email Id: crp.orflp@ancorae.com

A. PITCHAI
Regd.No. IBBI/IPA-001/ IP-P-02527/ 2021-22 / 14040
INSOLVENCY PROFESSIONAL